

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 2904 of 2020

Anand Pandit & Ors. Petitioners
 - Versus -
 The State of Jharkhand Opposite Party

CORAM: - HON'BLE MR. JUSTICE DR. S. N. PATHAK
(Through: Video Conferencing)

 For Petitioner : Mr. Tarun Kumar Mahato, Advocate
 For Opp. Party : Ms. Nikki Sinha, APP.

02/09.09.2020 In view of outbreak of COVID-19 pandemic, case has been taken up through Video Conferencing. Concerned lawyers have no objection with regard to the proceeding, which has been held through Video Conferencing today at 10:30 A.M. onwards. They have no complaint in respect to the audio and video clarity and quality.

Call for the Case Diary in connection with Jamtara P.S. Case No. 150 of 2019, pending in the Court of Chief Judicial Magistrate, Jamtara and put up this case after receipt of the same.

In the meantime, petitioner is directed to remove defects as pointed out by the office.